



lakh, RP is directed to refund the balance amount and in case of excess utilised, he has a right to claim the difference from the Operational Creditor.

3. In view of the above direction, IA 4303/2023 is **allowed and disposed** of. Accordingly, C.P. (IB)/563(MB)2021 is **dismissed as withdrawn**.

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**